HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961) (Office of the Registrar General at Srinagar)

Subject: Revocation of Certificate of Enrolment License No. JK-225/09 dated 17.07.2009, as an Advocate of Sh. Sajad Ahmad Shah S/o Gh. Mohd Shah R/o Aquilmir, Khanyar, Srinagar, having Fake and Forged LL.B Degree.

Ref: Resolution dated 29.04.2025 of Hon'ble Admission and Enrollment Committee.

NOTIFICATION

NO. 1464 RG/LP	Dated: 13 /05/2025

Pursuant to the Resolution dated 29.04.2025 of Hon'ble Admission and Enrollment Committee, it is hereby notified for general information that the Certificate of Enrollment No.JK-225/09 dated 17.07.2009, as an Advocate issued in favour of Sh. Sajad Ahmad Shah S/O Gh. Mohd Shah R/O Aquilmir, Khanyar, Srinagar on the Roll of Bar Council of Jammu and Kashmir vide Notification No. 345 dated 09.09.2010 is hereby revoked and the name of the Advocate Sh. Sajad Ahmad Shah is removed from the Roll of Bar Council of Jammu and Kashmir, having **Fake and Forged LL.B Degree**.

By Order.

Date:13/05/25

(M.K. Sharma) Registrar General (Officiating)

No: 24725-80/RG/LP

Copy forwarded to the:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu & Kashmir and Ladakh, Srinagar;
- 2. Secretary to Hon'ble Mr/Mrs.Justice

... for information of their Lordships.

- 3. Registrar, Supreme Court of India, New Delhi;
- 4. Secretary, Bar Council of India, New Delhi;
- 5. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
- 6. Director, J&K Judicial Academy, Srinagar;
- 7. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
- 8. Registrar Computers (IT), High Court of J&K and Ladakh, Srinagar;
- 9. Registrar Judicial, High Court Wing Jammu/Srinagar, with the request to display the same on the notice board.
- 10. All Principal District & Sessions Judges, UTs of J&K and Ladakh;
 - ... for information and with the request to communicate this notification to all the Judicial Officers under their respective jurisdiction and to display the same on the notice board.
- 11. Registrar, Central Administrative Tribunal, Srinagar/Jammu;
- 12. President, J&K High Court Bar Association, Jammu/Srinagar;
- 13. Secretary of all State Bar Councils;
- 14.CPC e-Courts, High Court of J&K and Ladakh, Srinagar for information.
- 15. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
- 16. Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same;
- 17. Incharge NIC for uploading the same on the official website of the High Court of J&K and Ladakh:
- 18.Sh. Sajad Ahmad Shah S/O Gh. Mohd Shah R/O Aquilmir, Khanyar, Srinagar.

Registrar General (Officiating)